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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
AT PRINCIPAL BENCH, NEW DELHI
OA NO. 1217/2024

IN THE MATTER OF:

Public Action Committee & others.

...Applicants

Versus

The Deputy Inspector General of Forest (Central) & Ors.

...Respondents

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SUBMITTED BY:-

Place: Ludhiana

Dated: 24.01.2025


Rajesh Kumar, PFS,
Divisional Forest Officer,
Ludhiana, Punjab.
(Respondent No.5)
On behalf of Respondent No. 2 to 5.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
AT PRINCIPAL BENCH, NEW DELHI
OA NO. 1217/2024**

IN THE MATTER OF:

Public Action Committee & Ors.

...Applicants

Versus

1. The Deputy Inspector General of Forest (Central),
Government of India, Ministry of Environment Forest &
Climate Change, Regional Office, Chandigarh

(Respondents No.1)

2. The Additional Chief Secretary (Forests), Government of
Punjab, Mini Secretariat, Sector-9, Chandigarh

(Respondents No.2)

3. The Principal Chief Conservator of Forest, Forest
Department, Forest Complex, Sector-68, Mohali.

(Respondents No.3)

4. The Chief Executive Officer, CAMPA, Forest Complex,
Sector-68, SAS Nagar, Mohali.

(Respondents No.4)

5. The District Forest Officer, Forest Department, Opp.
Waves Mall, Ferozepur Road, Ludhiana.

(Respondents No.5)

6. The Executive Engineer, Canal Officer, Sidhwan Canal
Division, Sirhind Canal Complex Urban Estate, Dugri,
Ludhiana.

(Respondents No.6)



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**REPLY BY WAY OF AFFIDAVIT OF RAJESH KUMAR,
PFS, DIVISIONAL FOREST OFFICER, LUDHIANA, PUNJAB
RESPONDENT No. 5 ON BEHALF OF RESPONDENT NO. 2
TO 5 IN COMPLIANCE WITH THE ORDER DATED
14.10.2024.**

Respectfully Showeth:

I, the above-named deponent, am conversant with the facts of the case and competent to swear this affidavit, do hereby solemnly affirm and declare as under:-

PRELIMINARY OBJECTIONS

1. That the applicants have no ground to invoke the jurisdiction of the Hon'ble National Green Tribunal under the Act.
2. That, the present case is related to the Canal Lining Project in Ludhiana, Punjab. The Project aims for the modernisation and concrete-lining of the 2R Distributary System and permission had been sought from Respondent No.1 for diversion, under compelling public interest and necessity, having due regard to compensatory afforestation.



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3. That, the entire process of getting final approval for the diversion of Forest Land for Non-Forestry purposes under Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 has been done in accordance with due process of law and nothing has been done in contrary to the law. There has been due application of mind.

4. That it is submitted that on 26.06.2023 the User Agency i.e., Executive Engineer Ludhiana Canal and Ground Water Division, Ludhiana, submitted its request on the Parvesh Portal of MoEF& CC, requested under a project named "project estimate for modernisation/concrete lining of 2-R Distributary System" for the diversion of 1.05 hectares of forest land for the project. The project aimed to line the 2-R distributary, which offtakes at RD 88000/R of the Sidhwan Branch and runs from RD 1050 to 46266, from Village Ayali Khurd to Village Fatehpur in the Ludhiana District, Punjab for non-forestry purposes vide **Proposal No. (FP/PB/MINORCANAL/434613/2023)**. A true copy of the Proposal No.



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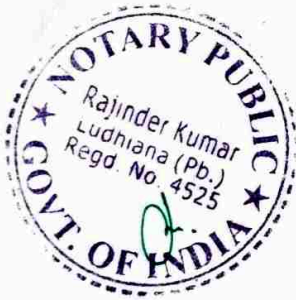
(FP/PB/MINORCANAL/434613/2023) is annexed herewith as **(Annexure R-1)**.

5. That the Proposal by the User Agency in the form, provided a justification for the Canal Lining Project in Ludhiana, Punjab that:

a. **Difficulties in delivering sufficient water, particularly during peak paddy season:**

There is heavy growth of weeds in the inner section of the distributary which requires lots of maintenance and is thereby causing obstruction to the flow of water and hence making it difficult to run the distributary at its design discharge capacity.

b. **Risk of canal breaches:** In peak paddy season, it becomes difficult to make sufficient water available to tail-end farmers and due to its unlined section, there is always a possibility of a breach of the distributary during the peak paddy season. The breaches at times also lead to heavy flooding and result in crop failure and heavy losses to farmers.



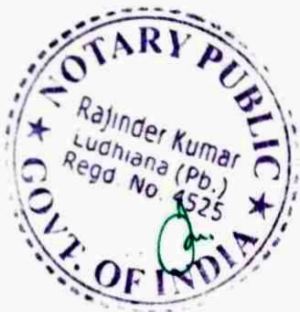
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c. **Increased maintenance requirements:** During the survey, it was noticed that, due to lack of maintenance in due course of time the presence of trees in the waterway and on the patrolling/non-patrolling banks of the distributary necessitated forest clearance for the execution of the lining work.

d. Additionally, for the execution of work of lining, a sufficient working space is required for the movement of construction machinery. For this purpose, forest clearance is required from RD 1050 to 5090 of the 2-R distributary so that the project of the lining of the 2-R distributary will be completed timely in the public interest, as submitted by the user agency. A true copy of the Justification Note for modernisation and concrete-lining of the 2R Distributary System proposal by the user agency is annexed herewith as **(Annexure R-2)**.

e. The reasons stated above require immediate modernisation, and concrete lining of the 2-R



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distributary to provide irrigation water to the farmers as per design.

6. That, the online proposal for the modernisation and concrete lining of the 2-R distributary system was duly received on 17.07.2023 from User Agency. Soon after, the entire proposal was assessed and surveyed by the concerned Range Officer of the Ludhiana Forest Division, Punjab.

7. During the survey, it was brought to the notice that:

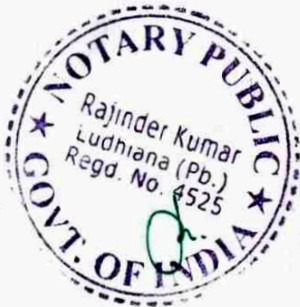
a) The total land that would be affected during modernisation is 1.05 hectares.

b) The modernisation of the canal would require the felling of 392 trees and 65 poles.

i. Total Number of Trees standing in 2-R Distributary- Left Side is 201 Trees.

ii. Total Number of Trees standing in 2-R Distributary- Right Side is 191 Trees.

A true copy of the Marking List of trees which require the felling is annexed herewith as **(ANNEXURE R-3)**



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c) The project cost is estimated at Rupees. 7,95,72,000/- (Rs. Seven Crore Ninety-Five Lakh Seventy-Two Thousand only)

8. It is pertinent to note that for afforestation efforts (proposed under the Compensatory Afforestation (C.A) Scheme) for the diversion of 1.05 hectares of forest land for the 2-R distributary lining project, the agency would be committed. The project proposes afforestation on **twice the area**, which is **2.10 hectares** involving the planting of 2,100 native species (5 feet) plants in the **Mattewara Forest compartments No. 18 & 19**, located in the Ludhiana district.

9. The cost of this afforestation (proposed under the Compensatory Afforestation (C.A) Scheme) and ensuring the adherence to legal procedures will be borne by the user agency i.e., the Executive Engineer of the Ludhiana Canal and Ground Water Division. The whole process of modernisation of the canal is important and required in public interest; and the afforestation in **Mattewara Forest** would be done



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keeping in mind the department herein is obliged to enhance biodiversity and maintain ecological balance in the **Mattewara Forest**.

10. Additionally, a proposal for 0.26 hectares of Additional Compensatory Afforestation (C.A) has been made, which includes planting 130 tall plants (6 to 7 feet in height) in Mattewara Forest compartments No. 18 and 19, located in Tehsil and District Ludhiana. This afforestation will be carried out during the year 2025-26 at the expense of the user agency, for which the user agency has already deposited an amount of:

- a. Rs.14,32,637/- for Compensatory Afforestation,
- b. Rs.3,40,600/- for Additional Compensatory Afforestation, and
- c. Rs. 14,24,966/- for the Net Present Value of the diverted forest land.

The total amount deposited is ₹31,98,203/- (Thirty-One Lakh Ninety-Eight Thousand Two Hundred Three Only) by way of a Pay Order dated 05.02.2024 has been made in favour of the department. A true copy of the



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Pay Order dated 05.02.2024 by the user Agency in favour of the Respondent is annexed herewith as **(Annexure R-4)**.

11. Moreover, as far as possible, a mixture of local indigenous species in both plantations shall be planted and monoculture of any species shall strictly be avoided. The plan for the above mentioned plantation has already been prepared and will be executed in the year 2025-26.

REPLY ON MERITS

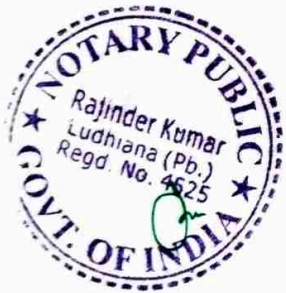
1. The contents of para no. 1 of the application are a matter of record and need no reply.
2. That the contents of para no. 2 of the application are denied for want of knowledge.
3. That the contents of para no. 3 of the application are baseless, misconceived and denied. In so far as extent of final approval vide **online proposal no.FP/PB/MinorCanal/434613/2023 dated 08-03-2024**, the same is a matter of record and is been dealt with above by the Respondent.



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4. That in so far as the contents of para no. 4 of the application are concerned the same pertains to the legal notice served by the Applicant. The same was forwarded to the user agency i.e., Executive Engineer Ludhiana Canal and Ground Water, Ludhiana who vide this office letter no. 6164-65/44-R dated 13/09/2024. Hence, the contents of Para 4 are baseless, misconceived and denied. A true copy of the Reply of Legal Notice dated 21.08.2024 by the user agency is annexed herewith as **(ANNEXURE R-5)**
5. That the contents of para no. 5 of the application are denied for want of knowledge.
6. That the contents of para no. 6 of the application except in so far as it relates to matters of record are baseless, misconceived and denied. In so far as the extent of the importance of trees is concerned it is in public knowledge. The department always acts within the scope of the act and is continuously creating the compensatory afforestation in case of any project falls under its jurisdiction. It is stated that the principle of sustainable development duly adopted by the



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respondent department requires sustainable growth and for the same reason in order to maintain the forest cover, it is an embedded condition to carry out compulsory afforestation. That user agency has confirmed that unless the work proposed is complete, there is also a risk of breach of distributary during the peak paddy season. Further, if it is not timely done, in the future, it may result in heavier damage.

7. That the reply to para no. 7 baseless, misconceived and denied and the same has been dealt with above by the Respondent.
8. That the contents of para no. 8 of the application do not apply to the answering respondent. It is stated that "Town and Country Planning" is the subject of the Housing and Urban Department, therefore, denied for want of knowledge. However, as per the proposal, it may be considered that the works contemplated in the impugned diversion proposal pertain to the repair & improvement of the canal/distributary itself to which the restriction of buffer zone does not apply.



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9. That the contents of para no. 9 & 10 of the application are baseless, misconceived and denied and the same has been dealt with by the Respondent in the above paragraphs. It is also to be noted that the department strictly works within the framework of the law and for the welfare of the public at large.

10. That the contents of para no. 11 are wrong and denied.

11. REPLY TO THE PRAYER

a. The present application deserves to be dismissed and none of the prayers deserve to be granted by this Hon'ble Court.



KEEPING IN VIEW OF THE ABOVE, IT IS MOST HUMBLY AND RESPECTFULLY PRAYED THAT THE APPLICATION FILED BY THE APPLICANTS MAY KINDLY BE DISMISSED WITH COSTS IN THE INTEREST OF JUSTICE.

Place: Ludhiana

Date: 24.01.2025

Deponent

in
Rajesh Kumar, PFS,
Divisional Forest Officer,
Ludhiana, Punjab.
(Respondent No.5)

On behalf of Respondent No. 2 to 5.

certified and the affidavit is in accordance with the agreement Lease deed/Rent deed Indemnity bond has been readover & explained to the deponent executant who seemed directly to understand the same at the time making thereof

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Verification

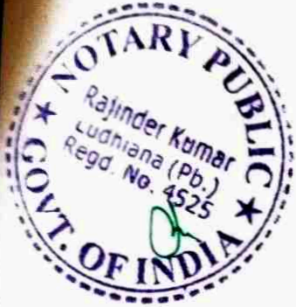
Verified that the contents of the reply by way of affidavit from Para No. 1 to 11 of preliminary objections and Paras No. 1 to 11 on merits are true and correct to the best of my knowledge and nothing has been concealed therein.

Place: Ludhiana

Date: 24.01.2025

Deponent

Rajesh Kumar, PFS,
Divisional Forest Officer,
Ludhiana, Punjab.
(Respondent No.5)
On behalf of Respondent No. 2 to 5.



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I know the deponent and he/she has signed/thumb impressed in my presence

J.D. - No. 354.
P.C.
[Signature]

Attested As Identified

[Signature]
NOTARY PUBLIC
LUDHIANA (PUNJAB)

24 JAN 2025

Form-A (Part-I): Diversion of Forest Land

Common Application Form

Project Details

1. Details of Project

1.1. Name of the Project	Project Estimate for modernization/concrete Lining of 2-R Distributary System
1.2. Project Proposal For	New
1.3. Project ID (Single Window Number)	SW/134138/2023
1.4. Description of Project	2-R Distributary offtakes at RD 88000/R of SIDHWAN BRANCH having discharge carrying capacity of 49.08 cusecs and a total length of 46266 feet. There is proposal for concrete lining of 2-R distributary from RD 1050 to 46266. It is proposed to provide cup shaped section having side slope of 1:1

2. Details of the Company/Organization/User Agency making application

2.1. Legal Status of the Company/Organization/User Agency	State Government (Department/Autonomous body)
2.2. Name of the Company/ Organization/User agency	Department of Irrigation

Registered address

2.3. Address	Executive Engineer, Ludhiana canal anmd ground water division,WRD, Dugri phase 1,Ludhiana
2.4. Village /Town / City	LUDHIANA
2.5. State	PUNJAB
2.6. District	LUDHIANA
2.7. Pin Code	143526
2.8. E-mail address	amritveerpal.singh58@punjab.gov.in
2.9. Mobile number	xxxxxx3858

3. Details of the person making application

3.1. Name	Captain Amritvirpal Singh Randhawa
3.2. Designation	EXECUTIVE ENGINEER

Correspondence address

3.3. Address	Executive Engineer, Ludhiana canal anmd ground water division,WRD, Dugri phase 1,Ludhiana
3.4. State	PUNJAB
3.5. District	LUDHIANA
3.6. Pin Code	143526
3.7. E-mail address	amritveerpal.singh58@punjab.gov.in
3.8. Mobile number	xxxxxx3858

Project Location

4. Location of the Project or Activity

4.1. Upload KML	2RDISTY.kml
4.2. Whether the project/activity falling in the state/UT sharing international borders	NO

5. Shape of the Project

Location Details

Toposheet No	State/UT	District	Sub District	Village	Plot/Survey/Khasra No.
H43J13	PUNJAB	Ludhiana	Ludhiana (West)	AYALI KHURD	
H43J13	PUNJAB	Ludhiana	Ludhiana (West)	FATEHPUR	

Remarks

N/A

6. Land Requirement (in Ha) of the project or activity

6.1. Nature of Land involved

6.2. Non-Forest Land [A]

0

6.3. Forest Land [B]

1.05

6.4. Total Land [A+B]

1.05

Project Activity Cost

6. Project/Activity Cost

6.1. Total Cost of the Project at current price level (in Lakhs)

795.72

Amount in Words : Seven Hundred Ninety Five Point Seventy Two Lakh(s) Only

7. Employment likely to be generated

7.1. During construction phase

Permanent employment

Temporary employment

7.1.1. Temporary / Contractual employment (No. of Man days) [Y]

95923

7.1.2. Total [X] + [Y]

95923

7.2. During operational phase

Permanent employment

Temporary employment

7.2.1. Temporary / Contractual employment (No. of Man days) [Y]

3405

7.2.2. Total [X] + [Y]

3405

Others

8. Whether Rehabilitation and Resettlement (R&R) involved?

NO

9. Whether project area involves shifting of watercourse/road/rail/Transmission line/water pipeline, etc. required?

NO

10. Whether any alternative site(s) examined or part thereof for the non-site-specific component?

Not applicable as the project or activity is site specific

11. Whether there is any Government Order or Policy/ Court order relevant or restricting to the site?

NO

12. Whether there is any litigation pending against the project and/or land in which the project is proposed to be set up?

NO

13. Whether the proposal involves violation of Act/Rule/Regulation/Notification of Central/State Government?

NO

Form-A (Part-I): Diversion of Forest Land

Project Details

1. Forest Clearance

1.1. State PUNJAB

1. Upload a copy of note containing justification for
2 locating the Project in forest land 2R note.pdf

1.3. Project Category Minor Irrigation Canal

1.4. Exempted Category N/A

1.5. Is Related to Encroachment? N/A

1.6. Whether any proposal seeking prior approval of Central Government under the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 for diversion of forest land required for this project has been submitted in the past? No

Proposed Land

2. Underground Component N/A

3. Details of Forestland proposed to be diverted (Village / Division / District Wise Breakup)

3.1. Total area of forestland proposed for diversion (ha.) 1.05

3.2. Total area of non- forestland required for this project (ha.) 0

3.3. Legal Status of forest land proposed for diversion

Area (ha)	Legal Status of Forest Land
1.05	Trees are present in water way and on patrolling/non patrolling banks of distributary

3.3.1. Total Area (ha) 1.05

3.4. Total period for which the forestland is proposed to be diverted (No. of years) 50

KML Details

Division Ludhiana Division

No. of Patches 1

KML 6306410_FC_KML_1687760740018_2RDISTY.kml

Location Details

Toposheet No.	District	Village	Range	Forest land proposed for diversion Area (ha)	Non Forest Land Area (ha)
H43J13	Ludhiana	AYALI KHURD	Ludhiana	0.28	0
H43J13	Ludhiana	FATEHPUR	Ludhiana	0.77	0

Patch Details

79
 Patch/ Segment ID Forest Area (ha) Non-Forest Area (ha) Remarks if any

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1 1.05 0

Remarks Details

Total Patch-wise Forest Land in the division (ha)

3.5. Total Forest Land Area (ha) 1.0500

3.6. Total Non Forest Land Area (ha) 0.0000

Total KML-wise Forest Land in the division (ha.)

3.7. Total Forest Land Area (ha) 1.05

3.8. Total Non Forest Land Area (ha) 0

3.9. Total Area (ha) 1.05

4. Component Wise Break Up

Component	Forest Land Proposed for Diversion (ha)	Non-forest Land (ha)
-----------	---	----------------------

2 R Distributary RD 1050- RD5090	1.05	0
----------------------------------	------	---

5. Total Forest Land (ha) 1.05

6. Total Non Forest Land (ha) 0.0000

7. Upload map of the forest land proposed to be diverted prepared by using DGPS or Total Station (pdf only) 2-R MODEL.pdf

Afforestation Details

7. Details of land identified for Compensatory Afforestation

7.1. Whether Compensatory Afforestation is applicable or not? No

Others

8. Cost-Benefit analysis

8.1. Whether Cost-Benefit analysis for the Project has been made? N/A

9. Environmental clearance Details

9.1. Whether the Project requires Clearance under the Environment (Protection) Act 1986 (Environmental clearance)? No

10. Wildlife clearance Details

10.1. Whether the Project or a part thereof is located in any Protected Area or their Eco sensitive zone? No

N/A

11. Copy of Additional Information, if any

S. No.	Document Name	Remark	Document
1	Layout Plan	2R	Layout Plan.pdf
2	NOC Land owning agency	WRD	NOC Land owning agency.pdf
3	Project Approval	Attached	Project Approval.pdf
4	Benefit Cost Analysis	Benefit Cost Analysis	Benefit Cost Ratio.pdf
5	Authority Letter	attached	Authority Letter.pdf

Undertaking

I hereby give undertaking that the data and information given in the application and enclosures are true to be best of my knowledge and belief and I am aware that if any part of the data and information is found to be false or misleading at any stage, the project will be rejected and clearance given if any to the project will be revoked at our risk and cost. In addition to the above, I hereby give undertaking that no activity/construction/expansion has been taken up

12. Name	Captain Amritvirpal Singh Randhawa
13. Designation	EXECUTIVE ENGINEER
14. Company	Department of Irrigation
15. Address	Executive Engineer, Ludhiana canal and ground water division, WRD, Dugri phase 1, Ludhiana
16. Date	26/06/2023

True copy


Divisional Forest Officer
Ludhiana Forest Division
Ludhiana


Annexure R-dNOTE

Sidhwan Branch off takes at RD 194444/R of Sirhind Canal which meets irrigation needs of district Ludhiana, Moga and Ferozpur. In district Ludhiana, 2-R Distributary offtakes at RD 88000/R of SIDHWAN BRANCH having discharge carrying capacity of 49.08 cusecs and a total length of 46266 feet. There is proposal for concrete lining of 2-R distributary from RD 1050 to 46266 providing cup shaped section of cement concrete having thickness of 60 mm and side slope of 1:1. The project estimate of 2-R distributary is sanctioned vide file no. WR-IRWR01/31/2022-IW5 dated 23/08/2022 by Government of Punjab.

Currently, 2-R distributary is unlined having trapezoidal section. Due to its unlined section, there is heavy growth of weeds in the inner section of distributary which requires lots of maintenance, causes obstruction to the flow of water and hence make it difficult to run distributary at its design discharge capacity. In peak paddy season, it becomes difficult to make sufficient water available to tail end farmers. Due to its unlined section, there is always a possibility of breach of distributary during peak paddy season.

Considering as explained above, concrete lining of 2-R distributary is proposed in order to provide irrigation water to the farmers as per design. During its survey, it is noticed that, with due course of time, a number of trees are grown in the waterway and patrolling/ non-patrolling bank of the distributary. But for the execution of work of lining, a sufficient working space is required for the movement of construction machinery. For this purpose, a forest clearance is required from RD 1050 to 5090 of 2-R distributary so that project of lining of 2-R distributary will be completed timely in public interest.


Sub-Divisional Officer
Sidhwan Canal Sub Division
Ludhiana


Executive Engineer,
Ludhiana Canal and
Ground Water Division,
Ludhiana

True copy

Divisional Forest Officer
Ludhiana Forest Division
Ludhiana

CS
Divisional Forest Officer
Ludhiana Forest Division
Ludhiana

Marking List of trees standing in 2-R Disty, Right Side

S. No.	M. No.	Strip	E. No.	Species	Girth	Class	Volume	Remarks
1	1	2-R Disty. RD 1-5, Right Side	14	Toot	143	II A	1.10	Green Standing
2	2		15	Toot	89	IV	0.15	Green Standing
3	3		17	Chuckressia	75	IV	0.15	Green Standing
4	4		18	Chuckressia	58	V	0.05	Green Standing
5	5		19	Toot	50	V	0.05	Green Standing
6	6		20	Chuckressia	55	V	0.05	Green Standing
7	7		21	Chuckressia	58	V	0.05	Green Standing
8	8		22	Toot	147	II A	1.10	Green Standing
9	9		23	Toot	93	III	0.55	Green Standing
10	10		24	Toot	135	II A	1.10	Green Standing
11	11		25	Toot	68	IV	0.15	Green Standing
12	12		27	Toot	117	III	0.55	Green Standing
13	13		29	Toot	72	IV	0.15	Green Standing
14	14		31	Satpati	77	IV	0.15	Green Standing
15	15		32	Toot	72	IV	0.15	Green Standing
16	16		33	Toot	55	V	0.05	Green Standing
17	17		34	Shisham	55	V	0.05	Green Standing
18	18		35	Toot	98	III	0.55	Green Standing
19	19		36	Toot	79	IV	0.15	Green Standing
20	20		37	Toot	158	II B	2.00	Green Standing
21	21		38	Chuckressia	129	II A	1.10	Green Standing
22	22		39	Chuckressia	158	II B	2.00	Green Standing
23	23		40	Toot	106	III	0.55	Green Standing
24	24		42	Toot	122	II A	1.10	Green Standing
25	25		44	Toot	79	IV	0.15	Dry Fallen
26	26		45	Chuckressia	62	IV	0.15	Green Standing
27	27		46	Toot	63	IV	0.15	Green Standing
28	28		47	Toot	96	III	0.55	Green Standing
29	29		48	Toot	103	III	0.55	Green Standing
30	30		49	Toot	163	II B	2.00	Green Standing
31	31		50	Chuckressia	179	II B	2.00	Green Standing
32	32		51	Toot	100	III	0.55	Green Standing
33	33		52	Toot	109	III	0.55	Green Standing
34	34		53	Toot	140	II A	1.10	Green Standing
35	35		55	Toot	113	III	0.55	Green Standing
36	36		56	Toot	96	III	0.55	Green Standing
37	37		58	Toot	72	IV	0.15	Green Standing
38	38		59	Toot	89	IV	0.15	Green Fallen
39	39		64	Chuckressia	55	V	0.05	Green Standing

Signature

J.R.
Signature

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Issue: Da

To be pr
11:00 AM

40	40	2-R Disty. RD 1-5, Right Side	68	Chuckressia	108	III	0.55	Green Standing
41	41		69	Chuckressia	90	III	0.55	Green Standing
42	42		70	Chuckressia	111	III	0.55	Green Standing
43	43		71	Kikker	135	II A	1.10	Green Standing
44	44		78	Toot	97	III	0.55	Green Standing
45	45		80	Toot	75	IV	0.15	Green Standing
46	46		81	Toot	88	IV	0.15	Green Standing
47	47		82	Toot	133	II A	1.10	Green Standing
48	48		85	Toot	75	IV	0.15	Green Standing
49	49		86	Toot	89	IV	0.15	Green Standing
50	50		88	Chuckressia	75	IV	0.15	Green Standing
51	51		89	Chuckressia	68	IV	0.15	Green Standing
52	52		91	Chuckressia	92	III	0.55	Green Standing
53	53		92	Chuckressia	55	V	0.05	Green Standing
54	54		93	Chuckressia	69	IV	0.15	Green Standing
55	55		94	Chuckressia	66	IV	0.15	Green Standing
56	56		95	Chuckressia	47	V	0.05	Green Standing
57	57		96	Chuckressia	82	IV	0.15	Green Standing
58	58		97	Toot	110	III	0.55	Green Standing
59	59		98	Chuckressia	72	IV	0.15	Green Standing
60	60		99	Shisham	68	IV	0.15	Green Standing
61	61		100	Chuckressia	50	V	0.05	Green Standing
62	62		101	Chuckressia	136	II A	1.10	Green Standing
63	63		102	Toot	230	I B	3.50	Green Standing
64	64		105	Toot	119	III	0.55	Green Standing
65	65		107	Toot	82	IV	0.15	Green Standing
66	66		109	Chuckressia	52	V	0.05	Green Standing
67	67		110	Toot	95	III	0.55	Dry Standing
68	68		111	Toot	48	V	0.05	Green Standing
69	69		113	Chuckressia	51	V	0.05	Green Standing
70	70		114	Toot	100	III	0.55	Green Standing
71	71		117	Toot	88	IV	0.15	Green Standing
72	72	118	Lasura	94	III	0.55	Green Standing	
73	73	119	Lasura	89	IV	0.15	Green Standing	
74	74	120	Lasura	105	III	0.55	Green Standing	
75	75	122	Toot	90	III	0.55	Green Standing	
76	76	123	Toot	70	IV	0.15	Green Standing	
77	77	124	Toot	72	IV	0.15	Green Standing	
78	78	125	Toot	113	III	0.55	Green Standing	
79	79	126	Toot	68	IV	0.15	Green Standing	
80	80	130	Toot	48	V	0.05	Green Standing	
81	81	132	Chuckressia	60	IV	0.15	Dry Fallen	
82	82	133	Toot	63	IV	0.15	Green Standing	

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Depurda Kany

Handwritten signature

83	83	2-R Disty. RD 1-5, Right Side	137	Chuckressia	82	IV	0.15	Green Standing
84	84		139	Chuckressia	80	IV	0.15	Green Standing
85	85		140	Chuckressia	75	IV	0.15	Green Standing
86	86		142	Chuckressia	59	V	0.05	Green Standing
87	87		143	Chuckressia	55	V	0.05	Green Standing
88	88		145	Chuckressia	92	III	0.55	Green Standing
89	89		148	Chuckressia	179	II B	2.00	Green Standing
90	90		149	Chuckressia	48	V	0.05	Green Standing
91	91		150	Chuckressia	49	V	0.05	Green Standing
92	92		151	Toot	113	III	0.55	Dry Fallen
93	93		154	Toot	85	IV	0.15	Green Standing
94	94		158	Chuckressia	52	V	0.05	Green Standing
95	95		159	Chuckressia	63	IV	0.15	Green Standing
96	96		160	Chuckressia	172	II B	2.00	Green Standing
97	97		161	Toot	98	III	0.55	Green Standing
98	98		162	Toot	77	IV	0.15	Green Standing
99	99		163	Toot	50	V	0.05	Green Standing
100	100		164	Toot	186	I A	2.80	Dry Standing
101	101		165	Shisham	86	IV	0.15	Green Standing
102	102		166	Toot	65	IV	0.15	Green Standing
103	103		167	Toot	87	IV	0.15	Green Standing
104	104		168	Toot	50	V	0.05	Green Standing
105	105		169	Toot	149	II A	1.10	Green Standing
106	106		170	Toot	57	V	0.05	Green Standing
107	107		171	Toot	50	V	0.05	Green Standing
108	108	173	Toot	63	IV	0.15	Green Standing	
109	109	175	Kikker	186	I A	2.80	Dry Fallen	
110	110	176	Toot	115	III	0.55	Green Standing	
111	111	177	Toot	88	IV	0.15	Green Standing	
112	112	178	Toot	113	III	0.55	Green Standing	
113	113	179	Toot	75	IV	0.15	Green Standing	
114	114	182	Toot	91	III	0.55	Dry Fallen	
115	115	185	Misc.	190	I A	2.80	Green Standing	
116	116	186	Toot	189	I A	2.80	Green Standing	
117	117	187	Chuckressia	113	III	0.55	Green Standing	
118	118	189	Subabool	55	V	0.05	Green Standing	
119	119	190	Toot	75	IV	0.15	Green Standing	
120	120	191	Toot	140	II A	1.10	Green Standing	
121	121	193	Toot	62	IV	0.15	Green Standing	
122	122	194	Toot	50	V	0.05	Green Standing	
123	123	196	Toot	73	IV	0.15	Green Fallen	
124	124	198	Jamun	73	IV	0.15	Green Standing	
125	125	200	Toot	72	IV	0.15	Green Standing	

Two Hundred:

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UNION I

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3198203

Jayantee Kumbh

*J.E
Harey m/w*

126	126	2-R Disty. RD 1-5, Right Side	201	Toot	124	II A	1.10	Green Standing
127	127		202	Toot	74	IV	0.15	Green Standing
128	128		205	Toot	74	IV	0.15	Green Standing
129	129		206	Toot	68	IV	0.15	Green Standing
130	130		207	Toot	87	IV	0.15	Green Standing
131	131		208	Toot	92	III	0.55	Green Standing
132	132		210	Toot	98	III	0.55	Green Standing
133	133		212	Chuckressia	65	IV	0.15	Green Standing
134	134		213	Chuckressia	52	V	0.05	Green Standing
135	135		214	Chuckressia	61	IV	0.15	Green Standing
136	136		218	Toot	82	IV	0.15	Green Standing
137	137		219	Toot	56	V	0.05	Green Standing
138	138		220	Chuckressia	160	II B	2.00	Green Standing
139	139		221	Toot	155	II B	2.00	Green Standing
140	140		223	Toot	100	III	0.55	Green Standing
141	141		224	Toot	63	IV	0.15	Green Standing
142	142		225	Toot	82	IV	0.15	Dry Fallen
143	143		226	Toot	178	II B	2.00	Green Standing
144	144		228	Shisham	175	II B	2.00	Dry Standing
145	145		230	Toot	181	I A	2.80	Green Standing
146	146		233	Toot	87	IV	0.15	Dry Fallen
147	147		234	Toot	149	II A	1.10	Dry Fallen
148	148		238	Kadam	74	IV	0.15	Green Standing
149	149		240	Toot	275	I B	3.50	Green Standing
150	150		242	Toot	58	V	0.05	Green Standing
151	151		243	Shisham	110	III	0.55	Green Standing
152	152		244	Toot	116	III	0.55	Green Standing
153	153		245	Toot	63	IV	0.15	Green Standing
154	154		246	Toot	84	IV	0.15	Green Standing
155	155		247	Toot	99	III	0.55	Green Standing
156	156		249	Toot	127	II A	1.10	Green Standing
157	157		250	Toot	126	II A	1.10	Green Standing
158	158		251	Toot	58	V	0.05	Green Standing
159	159		254	Subabool	56	V	0.05	Green Standing
160	160		257	Toot	52	V	0.05	Green Standing
161	161		258	Toot	96	III	0.55	Green Standing
162	162		259	Toot	136	II A	1.10	Green Standing
163	163		260	Toot	59	V	0.05	Green Standing
164	164		262	Toot	149	II A	1.10	Green Standing
165	165		263	Toot	136	II A	1.10	Green Standing
166	166		264	Toot	82	IV	0.15	Green Standing
167	167		265	Toot	77	IV	0.15	Green Standing
168	168	266	Toot	77	IV	0.15	Green Standing	

dapundee kump

JIE
F12/1/20

169	169	2-R Disty. RD 1-5, Right Side	267	Toot	103	III	0.55	Green Standing
170	170		268	Toot	119	III	0.55	Green Standing
171	171		269	Toot	106	III	0.55	Green Standing
172	172		270	Toot	50	V	0.05	Green Standing
173	173		273	Arjun	105	III	0.55	Green Standing
174	174		274	Toot	88	IV	0.15	Green Fallen
175	175		275	Toot	102	III	0.55	Green Standing
176	176		276	Toot	78	IV	0.15	Green Standing
177	177		278	Toot	112	III	0.55	Green Standing
178	178		279	Toot	89	IV	0.15	Green Fallen
179	179		282	Subabool	96	III	0.55	Green Standing
180	180		283	Toot	112	III	0.55	Green Standing
181	181		284	Toot	100	III	0.55	Green Standing
182	182		285	Toot	65	IV	0.15	Dry Standing
183	183		286	Subabool	64	IV	0.15	Green Standing
184	184		288	Toot	86	IV	0.15	Green Standing
185	185		289	Toot	89	IV	0.15	Green Standing
186	186		292	Shisham	78	IV	0.15	Green Standing
187	187		293	Toot	69	IV	0.15	Green Standing
188	188		294	Toot	58	V	0.05	Green Standing
189	189		295	Toot	54	V	0.05	Green Standing
190	190	296	Toot	104	III	0.55	Green Standing	
191	191	303	Toot	92	III	0.55	Green Standing	

Abstarct

SPECIES	V	IV	III	II A	II B	I A	I B	Total	Vol.
Euc.	-	-	-	-	-	-	-	0	0
Kikker	-	-	-	1	-	1	-	2	3.9
Shisham	1	4	1	-	1	-	-	7	3.2
Dek	-	-	-	-	-	-	-	0	0
Toot	17	51	37	15	4	3	2	129	68.75
Misc.	17	19	9	2	5	1	-	53	23.65
Total	35	74	47	18	10	5	2	191	99.5

Depinder Kaur
S/c Subabool
S/c Mullanpur Block

4.5 poks = 30

Depinder Kaur
S/c Subabool
S/c Mullanpur Block

Cerified that:-

1. The girth has been taken from 4.5 feet height.
3. All the above trees are marked with red painted.
4. All the above trees species are correct & measurement on the spot

J. S. S. S.
Sub. Divisional Officer
Sidhwan Canal Sub Division
LUDHIANA

Range Forest Officer
Ludhiana Forest Range
Ludhiana

J.E.
9/12/14

Alan d.
Executive Engineer,
Ludhiana Forest Range
Water Resources Department
Ludhiana

C/S
Divisional Forest Officer
Ludhiana Forest Range
Ludhiana

Marking List of trees standing in 2-R Disty, Left Side

S. No.	M. No.	Strip	E. No.	Species	Girth	Class	Volume	Remarks	
1	1	2-R Disty. RD 1-5, Left Side	1	Chuckressia	168	II B	2.00	Green Standing	
2	2		2	Chuckressia	158	II B	2.00	Green Standing	
3	3		3	Toot	83	IV	0.15	Green Standing	
4	4		4	Toot	98	III	0.55	Green Standing	
5	5		5	Toot	95	III	0.55	Green Standing	
6	6		6	Toot	68	IV	0.15	Green Standing	
7	7		7	Toot	50	V	0.05	Green Standing	
8	8		8	Toot	60	IV	0.15	Green Standing	
9	9		9	Shisham	99	III	0.55	Green Standing	
10	10		10	Toot	113	III	0.55	Green Standing	
11	11		11	Toot	50	V	0.05	Green Standing	
12	12		12	Toot	75	IV	0.15	Green Standing	
13	13		13	Toot	94	III	0.55	Green Standing	
14	14		14	Toot	66	IV	0.15	Green Standing	
15	15		15	Chuckressia	136	II A	1.10	Green Standing	
16	16		16	18	Chuckressia	78	IV	0.15	Green Standing
17	17		17	19	Chuckressia	83	IV	0.15	Green Standing
18	18		18	20	Chuckressia	76	IV	0.15	Green Standing
19	19		19	21	Toot	66	IV	0.15	Green Standing
20	20		20	22	Dek	45	V	0.05	Green Standing
21	21		21	23	Toot	143	II A	1.10	Green Standing
22	22		22	24	Shisham	72	IV	0.15	Green Standing
23	23		23	25	Dek	95	III	0.55	Green Standing
24	24		24	26	Toot	140	II A	1.10	Green Standing
25	25		25	28	Toot	117	III	0.55	Green Standing
26	26		26	29	Chuckressia	75	IV	0.15	Green Standing
27	27		27	30	Chuckressia	56	V	0.05	Green Standing
28	28		28	31	Chuckressia	70	IV	0.15	Green Standing
29	29		29	33	Shisham	47	V	0.05	Green Standing
30	30		30	34	Shisham	53	V	0.05	Green Standing
31	31		31	35	Shisham	52	V	0.05	Green Standing
32	32		32	36	Toot	63	IV	0.15	Green Standing
33	33		33	37	Toot	38	V	0.05	Green Standing
34	34		34	42	Toot	44	V	0.05	Green Standing
35	35		35	43	Toot	57	V	0.05	Green Standing
36	36		36	44	Toot	64	IV	0.15	Green Fallen
37	37		37	45	Toot	49	V	0.05	Green Standing
38	38		38	46	Toot	51	V	0.05	Green Standing
39	39		39	47	Toot	69	IV	0.15	Green Standing
40	40		40	49	Toot	154	II B	2.00	Green Standing

dependant trees

*JIE
10/10/20*

41	41	2-R Disty. RD 1-5, Left Side	53	Chuckressia	88	IV	0.15	Green Standing
42	42		54	Chuckressia	133	II A	1.10	Green Standing
43	43		57	Toot	148	II A	1.10	Green Standing
44	44		59	Chuckressia	145	II A	1.10	Green Standing
45	45		60	Chuckressia	119	III	0.55	Green Standing
46	46		63	Chuckressia	158	II B	2.00	Green Standing
47	47		64	Lasura	88	IV	0.15	Green Standing
48	48		70	Chuckressia	135	II A	1.10	Green Standing
49	49		71	Chuckressia	109	III	0.55	Green Standing
50	50		77	Chuckressia	94	III	0.55	Green Standing
51	51		78	Chuckressia	119	III	0.55	Green Standing
52	52		79	Toot	110	III	0.55	Green Standing
53	53		80	Chuckressia	116	III	0.55	Green Standing
54	54		85	Chuckressia	87	IV	0.15	Green Standing
55	55		86	Chuckressia	90	III	0.55	Green Standing
56	56		92	Toot	130	II A	1.10	Green Standing
57	57		93	Chuckressia	101	III	0.55	Green Standing
58	58		94	Chuckressia	102	III	0.55	Green Standing
59	59		95	Chuckressia	80	IV	0.15	Green Standing
60	60		98	Chuckressia	89	IV	0.15	Green Standing
61	61		105	Misc.	47	V	0.05	Green Standing
62	62		106	Misc.	51	V	0.05	Green Standing
63	63		109 A	Toot	86	IV	0.15	Green Standing
64	64		110	Chuckressia	179	II B	2.00	Green Standing
65	65		111	Chuckressia	97	III	0.55	Green Standing
66	66		112	Toot	73	IV	0.15	Green Standing
67	67		113	Chuckressia	105	III	0.55	Green Standing
68	68		120	Chuckressia	182	I A	2.80	Green Standing
69	69		125	Chuckressia	184	I A	2.80	Green Standing
70	70		133	Chuckressia	99	III	0.55	Green Standing
71	71		136	Chuckressia	67	IV	0.15	Green Standing
72	72		137	Chuckressia	59	V	0.05	Green Standing
73	73		138	Chuckressia	61	IV	0.15	Green Standing
74	74		144	Toot	105	III	0.55	Green Standing
75	75		145	Chuckressia	59	V	0.05	Green Standing
76	76		150	Shisham	76	IV	0.15	Green Standing
77	77		153	Chuckressia	75	IV	0.15	Green Standing
78	78		154	Chuckressia	67	IV	0.15	Green Standing
79	79		155	Chuckressia	78	IV	0.15	Green Standing
80	80		156	Chuckressia	67	IV	0.15	Green Standing
81	81		157	Toot	65	IV	0.15	Green Standing
82	82		158	Chuckressia	77	IV	0.15	Green Standing
83	83		159	Toot	45	V	0.05	Green Standing

JIE
2/12/4/20

dependent survey

84	84	2-R Disty. RD 1-5, Left Side	165	Chuckressia	88	IV	0.15	Green Standing
85	85		170	Chuckressia	66	IV	0.15	Green Standing
86	86		172	Chuckressia	141	II A	1.10	Green Standing
87	87		173	Chuckressia	125	II A	1.10	Green Standing
88	88		174	Pipal	50	V	0.05	Green Standing
89	89		175	Chuckressia	88	IV	0.15	Green Standing
90	90		176	Chuckressia	65	IV	0.15	Green Standing
91	91		177	Chuckressia	90	III	0.55	Green Standing
92	92		181	Toot	125	II A	1.10	Green Standing
93	93		183	Chuckressia	42	V	0.05	Green Standing
94	94		184	Toot	65	IV	0.15	Green Standing
95	95		185	Toot	48	V	0.05	Green Standing
96	96		186	Toot	58	V	0.05	Green Standing
97	97		190	Chuckressia	118	III	0.55	Green Standing
98	98		192	Toot	50	V	0.05	Green Standing
99	99		193	Chuckressia	80	IV	0.15	Green Standing
100	100		194	Chuckressia	83	IV	0.15	Green Standing
101	101		200	Toot	78	IV	0.15	Green Standing
102	102		201	Toot	87	IV	0.15	Green Standing
103	103		202	Chuckressia	95	III	0.55	Green Standing
104	104		203	Chuckressia	150	II B	2.00	Green Standing
105	105		208	Chuckressia	134	II A	1.10	Green Standing
106	106		209	Chuckressia	122	II A	1.10	Green Standing
107	107		212	Toot	57	V	0.05	Green Standing
108	108		213	Chuckressia	158	II B	2.00	Green Standing
109	109		216	Chuckressia	130	II A	1.10	Green Standing
110	110	224	Toot	58	V	0.05	Green Standing	
111	111	228	Toot	115	III	0.55	Green Standing	
112	112	229	Toot	112	III	0.55	Green Standing	
113	113	234	Subabool	125	II A	1.10	Green Standing	
114	114	237	Shisham	64	IV	0.15	Dry Fallen	
115	115	239	Shisham	94	III	0.55	Green Standing	
116	116	243	Chuckressia	174	II B	2.00	Green Standing	
117	117	244	Subabool	98	III	0.55	Green Standing	
118	118	245	Subabool	88	IV	0.15	Green Standing	
119	119	246	Subabool	60	IV	0.15	Green Standing	
120	120	248	Shisham	75	IV	0.15	Green Standing	
121	121	249	Toot	145	II A	1.10	Green Standing	
122	122	258	Chuckressia	116	III	0.55	Green Standing	
123	123	259	Chuckressia	160	II B	2.00	Green Standing	
124	124	265	Toot	155	II B	2.00	Green Standing	
125	125	266	Chuckressia	179	II B	2.00	Green Standing	
126	126	274	Subabool	109	III	0.55	Green Standing	

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J.E. Harkley

127	127		278	Subabool	60	IV	0.15	Green Standing
128	128		282	Chuckressia	118	III	0.55	Green Standing
129	129		284	Chuckressia	126	II A	1.10	Green Standing
130	130		285	Toot	82	IV	0.15	Green Standing
131	131		286	Toot	64	IV	0.15	Green Standing
132	132		291	Shisham	86	IV	0.15	Dry Fallen
133	133		292	Chuckressia	135	II A	1.10	Green Fallen
134	134		293	Toot	73	IV	0.15	Green Standing
135	135		294	Toot	96	III	0.55	Green Standing
136	136		296	Subabool	66	IV	0.15	Green Standing
137	137		297	Subabool	64	IV	0.15	Green Standing
138	138		298	Chuckressia	50	V	0.05	Green Standing
139	139		299	Chuckressia	78	IV	0.15	Green Standing
140	140		300	Shisham	95	III	0.55	Dry Standing
141	141		301	Shisham	82	IV	0.15	Dry Fallen
142	142		306	Subabool	72	IV	0.15	Green Standing
143	143		308	Chuckressia	156	II B	2.00	Green Standing
144	144		309	Chuckressia	119	III	0.55	Green Standing
145	145		311	Chuckressia	78	IV	0.15	Green Standing
146	146		312	Beri	98	III	0.55	Green Standing
147	147		318	Toot	142	II A	1.10	Green Standing
148	148	2-R Disty. RD	319	Sukhchain	71	IV	0.15	Green Standing
149	149	1-5, Left Side	320	Sukhchain	57	V	0.05	Green Standing
150	150		321	Subabool	75	IV	0.15	Green Standing
151	151		325	Toot	98	III	0.55	Green Standing
152	152		326	Toot	132	II A	1.10	Green Standing
153	153		328	Shisham	75	IV	0.15	Green Standing
154	154		329	Toot	82	IV	0.15	Green Standing
155	155		330	Toot	52	V	0.05	Green Standing
156	156		331	Toot	96	III	0.55	Green Standing
157	157		332	Toot	147	II A	1.10	Green Standing
158	158		333	Subabool	79	IV	0.15	Green Standing
159	159		336	Subabool	85	IV	0.15	Green Standing
160	160		337	Subabool	73	IV	0.15	Green Standing
161	161		339	Toot	157	II B	2.00	Green Standing
162	162		341	Subabool	85	IV	0.15	Green Standing
163	163		344	Toot	94	III	0.55	Green Standing
164	164		345	Toot	113	III	0.55	Green Standing
165	165		347	Toot	58	V	0.05	Green Standing
166	166		351	Toot	63	IV	0.15	Green Standing
167	167		356	Subabool	45	V	0.05	Green Standing
168	168		359	Toot	95	III	0.55	Green Standing
169	169		360	Toot	62	IV	0.15	Green Standing

Depinde Kaur

*J. E. A.
H. K. Y. M.*

170	170	2-R Disty. RD 1-5, Left Side	361	Toot	147	II A	1.10	Green Standing
171	171		364	Toot	64	IV	0.15	Green Standing
172	172		365	Toot	79	IV	0.15	Green Standing
173	173		368	Toot	49	V	0.05	Green Standing
174	174		369	Sukhchain	68	IV	0.15	Green Standing
175	175		370	Toot	68	IV	0.15	Green Standing
176	176		371	Toot	131	II A	1.10	Green Standing
177	177		372	Chuckressia	82	IV	0.15	Green Standing
178	178		373	Toot	64	IV	0.15	Green Standing
179	179		375	Subabool	54	V	0.05	Green Standing
180	180		378	Toot	47	V	0.05	Green Standing
181	181		379	Toot	86	IV	0.15	Green Standing
182	182		380	Toot	100	III	0.55	Green Standing
183	183		381	Satpati	70	IV	0.15	Green Standing
184	184		382	Subabool	57	V	0.05	Green Standing
185	185		383	Subabool	91	III	0.55	Green Standing
186	186		384	Chuckressia	103	III	0.55	Green Standing
187	187		385	Subabool	60	IV	0.15	Green Standing
188	188		386	Subabool	62	IV	0.15	Green Standing
189	189		387	Chuckressia	63	IV	0.15	Green Standing
190	190		388	Chuckressia	70	IV	0.15	Green Standing
191	191		389	Toot	47	V	0.05	Green Standing
192	192		390	Chuckressia	82	IV	0.15	Green Standing
193	193		391	Chuckressia	92	III	0.55	Green Standing
194	194		392	Chuckressia	127	II A	1.10	Green Standing
195	195		396	Subabool	79	IV	0.15	Green Standing
196	196		397	Toot	114	III	0.55	Green Standing
197	197		398	Toot	103	III	0.55	Green Standing
198	198		399	Toot	63	IV	0.15	Green Standing
199	199		401	Subabool	60	IV	0.15	Green Standing
200	200		402	Toot	73	IV	0.15	Green Standing
201	201		403	Toot	54	V	0.05	Green Standing

Spindel Key
Spindle beat

J.C. Mullamper Block.

J.E.
1/11/19

SPECIES	V	IV	Abstarct				Total	Vol.
			III	II A	II B	IA		
Euc.	-	-	-	-	-	-	-	-
Kikker	-	-	-	-	-	-	-	-
Shisham	3	7	-	-	-	-	0	0
Dek	1	-	3	-	-	-	0	0
Toot	19	29	1	-	-	-	13	2.85
Misc.	12	47	17	10	3	-	2	0.6
Total	35	83	23	14	10	2	78	31.65
			44	24	13	2	108	61.3
						0	201	96.4

up poles = 35

depinder kaur
J/c dth beat

A/Sr.
J/C Mullankar
Block.

Cerified that:-

1. The girth has been taken from 4.5 feet height.
3. All the above trees are marked with red painted.
4. All the above trees species are correct & measurement on the spot.

depinder kaur
J/c dth beat

J Dewal
Sub. Divisional Officer
Sidhwan Canal Sub Division
LUDHIANA

Alan d
Executive Engineer.
Ludhiana Canal & Ground Water Div.
Water Resources Department,
Punjab. Ludhiana. *B*

Range Forest Officer
Ludhiana Forest Range
Ludhiana

J/E
10/12/4/ny

True copy

M
Divisional Forest Officer
Ludhiana Forest Division
Ludhiana

CS
Divisional Forest Officer
Ludhiana Forest Division
Ludhiana *e*

No :
For Payment through ECS/RTGS/NEFT
(this pay order contains 1 page(s))

Annexure R-4



-31-

Issue Date : 05/02/2024 02:59 PM

To be presented at bank not before
11:00 AM on Date : 05-02-2024

Pay Order

This is Electronic Replica of Original Pay Order.
This can be used by DDO for verification purpose.

RBI Ludhiana
District Treasury Office, Ludhiana
Amount in figure : 3198203

Pay Rs. 3198203

(Amount in words) : Rs. Thirty One Lakh Ninety Eight Thousand Two Hundreds Three Only

Payment not to be made without proper identification of the
authorized Person. Credit the amount in accounts of persons
through ECS/RTGS/NEFT
As per following invoice, duly signed by T.O

Invoice No. : 2402000957

Sr.No	Token No.	Bill No	Voucher No	Party Name	Account No.	IFSC Code	Party Amount	Contact No.	Bank Name	File Type	UTR No
LDH00/0609											
1	44529	230600060910575	1	CAMPA PUNJAB	150847290	UBIN0996335	3198203	1800119792	UNION BANK OF INDIA	NEFT	RBI037245385869 0
							NEFT Total :	3198203			
Total:					3198203						
Total Amount in words :				Thirty One Lakh Ninety Eight Thousand Two Hundreds Three Only							
Total No. of Beneficiary :			1	Total Bills:		1					
<i>True copy</i>				Grand DD Total Amount :				0			
				Grand NEFT Total Amount :				3198203			
				Grand Total Amount :				3198203			
Divisional Forest Officer Ludhiana Forest Division Ludhiana				<i>CLB</i> Divisional Forest Officer Ludhiana Forest Division Ludhiana				<i>[Signature]</i> Executive Engineer, Ludhiana Canal & Ground Water Div Water Resources Department Punjab, Ludhiana			
Designed and developed by NIC Punjab											

Annexure Q-5

-32-

No. 6164-65/44-R

Date: 13/9/24

To

ਵਣ ਮੰਡਲ ਅਫ਼ਸਰ,
ਲੁਧਿਆਣਾ।

Subject:

Notice against Final Approval (online proposal no. FP/PB/MinorCanal/434613/2023 dated 08-03-2024) for diversion of 1.05 Hectare of Forest Land for Non-Forestry Purpose as well as against decision of Axing of around more than 250 fully grown trees at R-2 Distributary which ofitakes al RD 88000/R of Sidhwan Canal Branch from RD 1050 to 46266 Village Ayali Khurd to Village Fatehpur, Tehsil and District, Ludhiana with demand to reverse the decision of conversion of Forest Land to Non-Forestry purpose as well as of Axing of trees immediately to prevent damage to Environment.

Reference:- Your office letter no. LDH/FCA/6662 dated 21.08.2024

In the reference of the subject cited above that the reply of the said notice is as follows:-

- 1 The contents of Para no. 1 needs no reply, as it relates to NHAI.
- 2 That in reply to para No.2, it is submitted that the Total length of 2-R Disty is 46266 feet, Concrete lining work is pending only in the head reach i.e. RD 1050 to 5090. If this pending work is not completed, to restore the katcha section, more crosssectional area will be needed. Which eventually will result in more number of trees being cut.
- 3 That in reply to para No.3, it is submitted that the Total length of 2-R Disty is 46266 feet, Concrete lining work is pending only in the head reach i.e. RD 1050 to 5090. If this pending work is not completed, to restore the katcha section, more crosssectional area will be needed. Which eventually will result in more number of trees being cut. And if this pending work is not completed, it nullifies the already executed work and expenditure done on it, eventually leading in delay of this project which will incur huge loss to the exchequer and state of Punjab. Moreover, as unlined channel is more prone to breaching which may cause flooding in the nearby area. After completion of this project, it will benefit and restore more than 3000 acres of area under Irrigation which will reduce the groundwater extraction and same precious ground water.
- 4 That in reply to para No.4, it is submitted that The these trees are not planted as per notification no.1122-Ft-58/1195 dated 03/05/1958.
This is for your information and further necessary action please.

[Signature]
Executive Engineer,
Ludhiana Canal and Ground Water Division,
Water Resources Department, Ludhiana.

Superintending Engineer, Ludhiana Canal Circle, Ludhiana for information.

True copy

[Signature]
Divisional Forest Officer
Ludhiana Forest Division
Ludhiana

4091 F CA
17/9/24 c/c: *[Signature]*

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Office of Talha A Rahman <officeoftalha@gmail.com>

Reply in OA No. 1217 of 2024 (PAC vs DIG Forest & Others) on Behalf of Respondent No. 2 to 5

2 messages

Office of Talha A Rahman <officeoftalha@gmail.com>

25 January 2025 at 14:24

To: mattewarasutlejpac@gmail.com, Kapil Arora <aroraengineers@gmail.com>, Jaskirat Singh <jaskirats@gmail.com>, amandeepsinghbains@yahoo.com, kuldeepsinghkhaira5@gmail.com, Vikas Arora <er.vikasarora90@gmail.com>

Cc: addlsforest@punjab.gov.in, ronz.chd-mef@nic.in, pccf-pb@nic.in, ceopuncampa@gmail.com, DFO Ludhiana <ludhianadfo@gmail.com>, xensidhwancanal@gmail.com

Dear Sir,

Attached is the Reply in OA NO. 1217/2024 on Behalf of Respondent No. 2 to 5.

Best Regards
DAG, Punjab
Talha Abdul Rahman

**Chambers of Talha Abdul Rahman**

91-11- 4100 1115 | +91 8130 500 766 | +91 8130 327 959

D-6, First Floor, Hazrat Nizamuddin West | New Delhi | 110013

**Reply in OA NO. 1217:2024 on Behalf of Respondent No. 2 to 5..pdf**
6228K